

SPECIAL BENCH

ITEM NO.122

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (CAA) No.27/ALD/2023 IN CA (CAA) No.8/ALD/2022
(Second Motion)

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI UMESH KUMAR SHUKLA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 6th June, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PALIWAL MEDICARE PVT. LTD. WITH PALIWAL DIAGNOSTICS PVT. LTD.
UNDER SECTION	230/232 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

- Sh. Ankit Misra, PCS : *For the Petitioner Companies*
- Sh. Ajit Kr. Singh, AOL : *For the O.L., Alld.*
- Sh. Krishna Dev Vyas, Adv. : *For the RoC*
- Sh. Niraj Kumar Singh, Adv. for : *For the I.T. Deptt.*
- Sh. Gaurav Mahajan, Sr. S.C.

ORDER

Ld. Counsels representing their respective parties are present.

- 1.** Ld. Counsel representing the Income Tax Department states that though the soft copy of the report has been filed on the e-portal with advance copy already supplied to the other side, the hard copy of the same would however be filed within a period of three days.
- 2.** Let the matter be adjourned for final hearing on 14th June, 2024 before the Regular Bench.

-Sd-

(Umesh Kumar Shukla)
Member (Technical)

-Sd-

(Praveen Gupta)
Member (Judicial)

6th June, 2024

Kavya Prakash Srivastava
(Stenographer)